## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CSP No.938/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Airborne Investment & Finance Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232

## ORDER

CSP No. 914/230-232/NCLT/MB/MAH/2017 CSP No. 916 to 922/230-232/NCLT/MB/MAH/2017 CSP No. 924 to 931/230-232/NCLT/MB/MAH/2017 CSP No. 936 to 942/230-232/NCLT/MB/MAH/2017

For Orders.

Sd/-

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR

Member (Judicial)